

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

120. I.A. 1094/2024 I.A. 3104/2024 In  
C.P. (IB)-549(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **14.06.2024**

NAME OF THE PARTIES: Vidhant Realty Private Limited  
VS  
Aaban Apparels and Realcon Private Limited

SECTION 7 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**IA 3104/2024** – List this matter on **05.07.2024**.

**IA 1094/2024** – List this matter on **02.08.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

//MANISH TIWARI//

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)